1	2	3	4	5
30.	Tamil Nadu	#168	3,97,235	7,90,796
31.	Tripura	16,859	15,516	32,464
32.	Uttarakhand	~	16,723	1,45,825
33.	Uttar Pradesh	1,89,585	3,02,708	5,79,690
34.	West Bengal	#86	65,773	92,326
35.	Delhi	#51	-	-
	Total	7,21,519	22,48,944	43,14,754

^{*}This includes participants of rural, inter-school, north east and women competitions. # Only participants of national level competitions.

Performance of sports in country

465. DR. JANARDHAN WAGHMARE: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government is aware that the performance of sports in various States are not satisfactory;
 - (b) if so, the details thereof and the reasons therefor;
 - (c) whether Government has conducted any study in this regard;
 - (d) if so, the findings of such study; and
- (e) the steps taken by Government to improve the performance of sports in the country?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b) No, Sir. The Ministry of Youth Affairs and Sports does not maintain data with regard to performance of sports in different States,

- (c) No, Sir.
- (d) Question does not arise.
- (e) Promotion and development of sports in States is the prerogative of respective State Governments. Therefore, the concerned States take measures aimed at improving their performance in sports. However, to supplement the efforts of the States in the promotion and development of sports, the Government and the Sports Authority of India (SAI) are operating a number of schemes namely Scheme of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA),

Scheme of Assistance to the Creation of Urban Sports Infrastructure, Scheme of Assistance to National Sports Federations (NSFs), Scheme of Talent Search and Training, Scheme of National Sports Development Fund, Scheme of Special Awards to Winners in International Sports Events and their Coaches, Scheme of Pension to Meritorious Sportspersons, Scheme of National Welfare Fund for Sportspersons, National Sports Talent Contest (NSTC) Scheme, Army Boys Sports Company (ABSC) Scheme, SAI Training Centres (STC) Scheme, Special Area Games (SAG) Scheme and Centres of Excellence (COX) Scheme.

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table. ... (Interruptions)...

श्री सतीश चन्द्र मिश्रा (उत्तर प्रदेश) : मान्यवर, एक बहुत ही महत्वपूर्ण विषय पर ...(व्यवधान)...

श्री उपसभापति : आप पेपर ले करने दीजिए ...(व्यवधान)...

Notifications of the Ministry of External Affairs

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) Sir, I lay on the Table, under sub-section (3) of Section 24 of the Passports Act, 1967, a copy each (in English and Hindi) of the following Notifications of the Ministry of External Affairs, along with delay statement:—

- (1) G.S.R. 633 (E), dated the 23rd August, 2011, publishing the Passports (Amendment) Rules, 2011.
- (2) G.S.R. 655 (E), dated the 1st September, 2011, exempting the Central Passport Organization employees from payment of fees under Section 5 of the Passports Act, 1967.

[Placed in Library. See No. L.T. 5283/15/11]

...(Interruptions)...

Notification of Department of Atomic Energy

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Sir, I lay on the Table, under sub-section (3) of Section 48 of the Civil Liability for Nuclear Damage Act, 2010, a copy (in English and Hindi) of the Department of Atomic Energy Notification No. G.S.R. 804 (E), dated the 11th November, 2011, publishing the Civil Liability for Nuclear Damage Rules, 2011.

[Placed in Library. See No. L.T. 5284/15/11]

...(Interruptions)...